

, ITEM NO.74

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32283/2015

SPICE MOBILITY LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

Date : 05/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kavita Jha, Adv.

Mr. Udit Naresh, Adv.

For Respondent(s)

Mrs. Anil Katiyar, Adv.

Mr. Sumanta S. Bandyopadhyay, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The sole respondent has failed to file the counter affidavit within the period stipulated under the Rules. Therefore, the matter shall be processed for listing before the Hon'ble Court under the Rules.

(M V RAMESH)

Registrar

PS